

**Pre-Matric and Post-Matric Scholarships**

1647. SHRI BIRABHADRA SINGH:

SHRI K.B. KRISHNA MURTHY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that action was initiated by her Ministry to link the amount of Pre-matric and Post-matric scholarships to the price index, as recommended by Dr. Ambedkar Birth Centenary Celebrations Committee;

(b) if so, the details taken thereon;

(c) whether presently the amount of scholarships being released is linked to the price index fluctuations from time to time; and

(d) the amount of pre-matric and post-matric scholarships being provided to the students belonging to the SCs and STs per month?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) Dr. Ambedkar Birth Centenary celebration Sub-committee on Education, constituted in August 1990, in their report, recommended that the amount of scholarship under the Centrally Sponsored Scheme of Post-matric Scholarship to students belonging to Scheduled Castes and Scheduled Tribes should be linked with the "cost of living".

Rates of maintenance allowance under the scheme were last revised with effect from 01-10-1995. The revised rates are from Rs. 150 per month to Rs. 425 per month for hostellers and from Rs. 90 per month to Rs. 190 per month for day scholars, depending upon level of courses. These rates are, not linked with the Consumer Price Index for Industrial Workers.

(d) The details of scholarship provided under the Centrally Sponsored Schemes of Post-matric Scholarship to Students belonging to Scheduled Castes and Scheduled Tribes and Pre-matric Scholarship to the children of those engaged in unclean occupations are given in the statement annexed.

**Statement**

**1. Centrally Sponsored Scheme of Pre-matric Scholarship to the children of those engaged in unclean occupations.**

Rates of Scholarship (Rs.	Per month)
Hostellers	Amount
Class III-VIII	200
Class DC-X	250
Day Scholar	Amount
Class I-V	25
Class VI-VIII	40
Class IX-X	50

In addition to the above rates of scholarship all hostellers as well as day-scholar are provided an annual ad-hoc grant of Rs. 500.

**2. Centrally Sponsored Scheme of Post-matric Scholarship to students belonging to Scheduled Castes and Scheduled Tribes.**

**VALUE OF SCHOLARSHIP**

The value of scholarship includes maintenance allowance, provision for students with disabilities, reimbursement of compulsory nonrefundable fees, Study Tour Charges, Thesis Typing/Printing Charges and book allowances for students pursuing correspondence courses, for complete duration of the course. The details are given below: (i) Maintenance allowance:

(ii)-(iii)	Course of study	Rate of maintenance Allowance (Rs. month)	Per
		Hostellers	Day-Scholars
	1	2	3
Group A		425	190

Medical/Engineering including Degree level course in Indian Medicine, B.A.M.&S. and comparable course in Ayurvedic, *Unani*/ Tribal and Homeopathic System of Medicine. B.Sc. (Agriculture/ B.V.SoB.F.Sc. (Fisheries) Higher Technical and all professional studies like Degree And Post-graduate course in Agriculture and Veterinary Science.

<b>Group B</b>	<b>290</b>	<b>190</b>
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Diploma level courses in Indian Medicine and comparable Courses in Ayurvedic, Unani/Tibia and Homeopathic System of medicine. Diploma and comparable courses in Engineering technology, architecture, medicine diploma level courses in printing technology and courses for overseer draftsman, Surveyor. Commercial Pilot Licence, Diploma and higher courses in Hotel Management catering technology and applied Nutrition. Degree and Post-graduate course in nursing and pharmacy. Wireless and Television operators-Sound recording and sound engineering motion picture, photography, film direction/Acting/screenplay/toriting. Degree/post-graduate diploma courses in business Management, chattered and CostWorks Accountancy.

Post-graduate courses in science subjects.

<b>Group C</b>	<b>290</b>	<b>190</b>
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Certificate course in Engineering/Technology Architecture And Medicine. Diploma and Certificate courses in Agriculture, Pharmacy, Veterinary Science, Fisheries, Diary Development, Hygiene and Public Health, Sanitary Inspector's Course, Courses for Rural Services, Cooperation and Community Development, Sub-Officer's Courses at the National Fire Service College, Nagpur, Library Science.

Degree/Post-graduate Diploma and Post Graduate courses in Teachers Training, Library Science and Physical Education, Music Fine Arts and Law, Craft Instructor's Training Course, Certificate Technology and Applied Nutrition. Passenger Post-graduate courses in Arts and Commerce subjects.

<b>Groups D</b>	<b>230</b>	<b>120</b>
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**General courses upto Graduate level (2nd year and onward)**

<b>Group E</b>	<b>150</b>	<b>90</b>
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Class XI and XII in 10+2 system, Intermediate courses and first year of general courses upto graduate level.

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**Additional Provision for SC and ST students with disabilities****(A) Reader Allowances for blind Scholars**

<b>Level of Course</b>	<b>/ Reader Allowance (Rs. Per month)</b>
Group A,B,C	150
Group D	125
Group E	100

(b) Provision of transport allowance upto Rs. 100 per month for disabled students, if such a students does not reside in the hostels, which is within the premises of educational institution. The disability as per the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 is defined as blindness, low-vision, leprosy-cured, hearing impairment, locomotor disability, mental retardation and mental illness.

(c) Escort Allowance of Rs. 100/- Per month for severely handicapped day scholar students with low extremity disability.

(d) Special Pay of Rs. 100/- per month be admissible to any employee of the hostels willing to extend help to a severely orthopaedically handicapped student residing in hostels of an educational institution, who may need the assistance of a helper.

(e) Allowance of Rs. 150/- per month towards extra coaching to mentally retarded and mentally ill students.

The provisions in (B) to (D) will also apply to such leprosy-cured students.

**Note 1:** The disabled students belonging to Scheduled Castes and Scheduled Tribes covered under the Scheme can also get such additional benefits from other Schemes, which are not covered under the scheme.

**Note 2:** The disability as defined under the said Act has to be certified by competent medical authority of the State Govt/UT Administration.

Scholars will be paid enrolment/registration, tuition, games, Union, Library, Magazine, Medical Examination and such other fees

compulsorily payable by the scholar to the institution of University/ Board. Refundable deposit like caution money, security deposit will, however, be excluded.

**(iv) Study Tours**

Study tour charges upto a maximum of Rs. 500 per annum, limited to the actual expenditure incurred by the student on transportation charges etc. will be paid to the scholars studying professional and technical courses, provided that the head of the institution certifies that the study tour is essential for the scholar for completion of his/her course of study.

**(v) Thesis Typing/Printing Charges**

Thesis typing/printing charge upto a maximum of Rs. 600 will be paid to research scholars on the recommendation of the Head of the Institution.

**(vi) Correspondence courses including distance and continuing education**

The students pursuing such courses are also eligible for an annual allowance of Rs. 500/- for essential/prescribed books, as applicable w.e.f. 1.10.1995, besides reimbursement of course fees.

**Grants to NGOs for Construction of Old Age Homes**

1648. SHRI J. CHITHARANJAN:

SHRI GAYA SINGH:

SHRI V.V. RAGHAVAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total amount earmarked for sanctioning as grants to NGOs in different States for construction of old age homes in the years 1999-2000 and 2000-2001;
- (b) the amount sanctioned, so far; and
- (c) the names of the NGOs and amount of grant sanctioned in each case?

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